

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



T.A.62/5979/2020 (SWP.No.884/2011)

This the 17th day of December, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Farooq Ahmad Bhat age 45 years, S/o Gh. Nabi Bhat, R/o Malangam Bandipora, presently posted at Pulwama.

.....Applic
ant

(Advocate:- Mr. R.A. Sogami – **Not Present**)

Versus

1. State of Jammu and Kashmir, through Commissioner Secretary Flood Control & Irrigation Department.
2. Chief Engineer PHE Kashmir Srinagar.
3. Chief Engineer Irrigation Kashmir, Srinagar.
4. Executive Engineer PHE Division Sopore.
5. Executive Engineer Irrigation Division Pulwama.
6. Mohammad Ashan Peer A.A.o. PHE Sopore Kashmir.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, Id. Deputy Advocate General)

O R D E R
[O R A L]



Justice L. Narasimha Reddy, Chairman: -

The applicant filed the SWP No.884/2011, with a prayer to direct the respondents to get service book and the last pay certificate from the office of the Respondent No.5, forwarded to the place of posting of the applicant.

2. The Writ Petition has since been transferred to this Tribunal in view of reorganization of the State of Jammu and Kashmir and renumbered as TA.No.5979/2020.

3. Today, there is no representation on behalf of the applicant. Mr.Rajesh Thapa, learned Deputy Advocate General, for the Respondents, submits that the grievance of the applicant has since been redressed.

4. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(MOHD JAMSHED)
MEMBER (A)
Dsn

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

